

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 134/Chd/CHD2017**

In the matter of application under Section 14 of the Companies Act, 2013  
for alteration of Articles of Association and conversion of Public Limited  
company into Private Limited company.

And

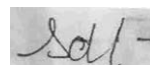
In the matter of :

M/s. Crystal Energy and Foods Ltd.

....Petitioner.

Present: Mr. P.D. Sharma, Practising Company Secretary for petitioner.

The affidavit in support of the petition is not in conformity with the  
format of NCLT Form 6 as it is stated that contents/statements made in certain  
paragraphs are true to the best of the knowledge and belief of the deponent.  
The Authorised Representative of the petitioner seeks time to file fresh  
affidavit. List the matter on 01.06.2016. Needful be done at least one day  
before the date fixed.



(Justice R.P. Nagrath)  
Member (Judicial)

May 23, 2017  
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